Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		1		I				1	1	(Amount in <
Sl.	Category of creditor	-	of claims	Summary of	claims	Amount	Amount of	Amount of	Details in	Remarks, if
No.		rece	eived	admitted		of	claims not	claims	Annexure	any
		No. of	Amount	No. of	Amount	contingent	admitted	under		
		claims		claims	of	claims		verification		
					claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	18850938233	1	18850856919	NIL	NIL	NIL	1	Nil
2	Unsecured financial creditors belonging to any class of creditors	1	289,35,11,060	1	289,35,11,060	NIL	NIL	NIL	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NIL
7	Operational creditors (Government Dues)	1	10,64,47,649/	1	8,48,03,659	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1806253182/-	1	1806253182/-	NIL	NIL	NIL	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
	Total									

Annexure-1

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd Date of commencement of CIRP: 18th November, 2020; List of creditors as on: 25th March 2021

List of secured financial creditors belonging to any class of creditors

Sl.	Name of	Identification	Details o	of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	recei	ved							of	any mutual	of claim	of claim	any
			Date of	Amou	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	nt	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
			_	claime	admitted		security	guarantee	party?	CoC		off		on	
				d			interest								
01	SREI		02 nd	18,85,09,	18850856919				No	100%	0	0	0	0	Nil
	INFRAS		December	38,233.0		provided for		Jajodia							
	TRUCTU		2020	0		project of the company at		provided personal							
	RE					Gujarat		guarantee							
	FINANC														
	E LTD"														

Annexure-2 Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZLtd ; Date of commencement of CIRP: 18th November, 2020; List of creditors as on: 25th March 2021

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.		of claim eived		Details	s of claim adm	nitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
110.	creation	140.	Date of	Amount	Amount	Nature of		Whether	0	_	dues, that	admitted	verification	
			receipt	claimed	of claim admitted	claim	covered by guarantee	related party?	share in CoC		may be set- off			
01	Assam Company India Ltd,Nilhat House,11 R.N.Mulher jee Road, Kolkata- 700001				289,35,11,0 60	Unsecured loan to subsidiary company	NIL	Yes	NIL	NIL	NIL	NIL	NIL	NIL

 $Annexure-3\\ Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18^{th} November, 2020 List of creditors as on: 25^{th} March 2021$

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim			Details of cl	aim admitte	ed		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 25th March2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name of	Identification	Details	of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
					admitted		guarantee	party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 5
Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 25th March 2021

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of	Name	Identification		of claim		Details of	claim adn	itted	Amount of		Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
	representative,	work		Date of	Amount	Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC,if		may be			
				_		admitted	claim	party?	applicable		set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 6

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 25th March 2021

List of operational creditors (Employees)

Sl.	Name of	_	Identification		of claim]	Details of	claim adn	nitted		Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rece	eived					contingent	any mutual	claim under	claim not	any
	representative,	emplo		Date of	Amount	Amount of	Nature	Whether	% of voting	claim	dues, that	verification	admitted	
	if any	yee		receipt	claimed	claim	of	related	share in CoC, if		may be set-			
				_		admitted	claim	party?	applicable		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
-														

Annexure – 7 Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 25th March 2021

List of operational creditors (Government dues)

(Amount in₹)

S	l. Deta	ils of Cla	imant	Details	of claim]	Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
N	0.			rece	ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
	TDS			19/01/202	10,64,47,	8,48,03,659	TDS demand	0	0	No	Nil	0	0	2,16,43,990)	Nil
	UNDER			0	649/-											
	INCOM															
	E TAX															
	ACT															

Annexure – 8 Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November 2020.; List of creditors as on: 25th March 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification	Details	of claim			Details of c	laim admitted	1		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	ived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			•		admitted		security	guarantee	party?	CoC		that may			
							interest					be set-off			
01		NA	10-03-2021	1806253182	18062531	Outsatnding	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Nil	NIL
	Gujarat				04	dues on account of									

	Industrial				lease									
	Develop				agreement									
	ment													
	Corporati													
	on													
02	NA	NA	NIL	NIL		NIL								

Annexure – 9 Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 25th March 2021

List of other creditors (Other than financial creditors and operational creditors)

	Name of creditor	Identification No.		of claim eived		I	Details of claim	admitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL